

in the tax evaders gaining sufficient time to complete the formalities on paper ; and

(d) whether Government propose to take any concrete steps in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) During the last three calendar years i.e. 1983, 1984 and 1985 Income-tax Department conducted 4349, 3548 and 6919 searches all over the country. Due to large number of searches, it is not practicable to give the names of all the places where searches were conducted.

Income-tax has not been realised in all the search cases because relevant assessments have not yet been completed in several cases.

(c) and (d) Administrative instructions are already in existence for early completion of search and seizure assessments. Progress of such assessments is also monitored at appropriate levels

[*English*]

Master Plan for Development of Kaziranga in Assam

1820. SHRI M.R. SAIKIA : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government have contemplated a Master Plan for the development of Kaziranga in Assam to provide protection to wild life and also to increase the flow of tourists to this place of importance ; and

(b) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b) The Department of Wild Life and Forests have prepared a comprehensive project in consultation with the Planning Commission and Ministry of Finance for the preservation of Rhinos in Assam including Kaziranga region. This is estimated to cost Rs. 5.00 crores during the 7th Five Year Plan. The approval is likely to be accorded during 1986-87.

The Central Department of Tourism had constructed a forest lodge at Kaziranga,

which is now being operated by ITDC. The State Government is also providing accommodation for budget tourists in the tourist bungalow constructed and maintained by them in Kaziranga. During the current financial year the Central Department of Tourism has provided funds for the purchase of one mini bus and two elephants for use by tourists in Kaziranga National Park.

Steps for promoting Exports of Cash Crops

1821. DR. K.G. ADIYODI : Will the Minister of COMMERCE be pleased to state :

(a) the steps taken by Government for grading and quality control to promote export of cash crops—pepper, ginger, cardamom, cashew, turmeric etc ,

(b) whether it is a fact that the number of staff to provide Agmark is insufficient to assist the producers and exporters of Kerala particularly when there is a boom in production of crops in the State ; and

(c) if not, whether Government propose to take immediate steps to provide this facility by revamping the organisation ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) (a) A Statement is given below.

(b) No, Sir.

(c) Does not arise.

Statement

Black pepper, cardamom, turmeric and ginger are among the 34 Food & Agricultural items covered by the Sea Customs Act. The items covered by this Act are required to be graded and marked as per Agmark standards to qualify for exports. Cashew kernels and Roasted and Salted Cashew Kernels are among the 43 Food & Agricultural items under the purview of the Export (Quality Control & Inspection) Act, 1963. None of the items under the purview of this Act can be exported unless it conforms to the standards prescribed by the Government under the Act.